

High Court of Jharkhand, Ranchi

OFFICE ORDER No. 724/Accts.

DATED, THE 10th OF NOVEMBER, 2023

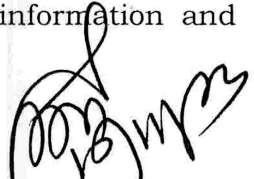
The Court has been pleased to nominate **C.P.C.** (Central Project Coordinator) as the Nodal Officer for IT-related work of the Hon'ble High Court of Jharkhand, Ranchi.

By Order
Sd/-
Registrar General

Memo No. 2654/Accts.

Dated: 10/11/2023

Copy forwarded to the Registrar (Administration)/ Member Secretary, S.C.M.S./Registrar (Establishment)/ Registrar (Vigilance)/ O.S.D./C.P.C. e-Courts Project/ P.P.S. I/c to Hon'ble the Chief Justice/All Joint Registrar/All Deputy Registrar/Deputy Secretary (S.C.M.S)/ Deputy Secretary (Dedicated Cell)/Sr. Secretaries/Secretaries/ Assistant Registrar (Judicial)/All Court Managers/Sr. P.A.s/ P.A.s attached with all the Hon'ble Judges of this Court/ In-charge P.A. Section/Assistant Registrar-cum-Court Officer/All Assistant Registrar (Non-Judicial)/ All Court Masters/All Section Officers/All Section in-charge/Oath Commissioner/Stamp Reporter I/c / C.P.C. Section for uploading the same on the official website of Hon'ble High Court of Jharkhand---- High Court of Jharkhand, Ranchi for information and necessary action.


Registrar General